

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) Yes, Sir.

(b) Experimental mining has been started to carry out ore amenability studies on pilot plant scale. Following a resolution passed by the Khasi Hills autonomous District Council, notice has been served on the Department to stop further work in the area. Since experimental mining operations were undertaken after obtaining necessary permission from the Khasi Hills District Council, the matter is being taken up with them so that pilot, plant studies can be completed.

(c) Yes, Sir.

(d) Mining of Uranium on commercial scale will be taken up after preparation of Detailed Project Report and project sanction. Present activities are in connection with the collection of data for the preparation of a technical feasibility report for the project. The matter is being taken up with the Khasi Hills autonomous District Council and the Government of Meghalaya.

#### **Irregularities in Super Bazar**

5683. SHRI SURENDRA PAL PATHAK: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have received any memorandum from some Institutions/Organisations/individuals/trade unions regarding a probe into the alleged irregularities being committed in the branches of Super Bazar located in New Delhi;

(b) if so, the action taken so far by the Government in this regard; and

(c) the details of the results thereof?

THE MINISTER OF STATE IN THE

MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) to (c). Yes, Sir; Govt. and Super Bazar Management have been receiving complaints from Institutions/Organisations/individuals regarding irregularities being committed in some branches by some unscrupulous employees. The nature of the complaints are generally regarding black-marketing in palmolein, pilferage and shortage in goods, overcharging of customers, non-rendering of complete and full account of Bardana supplies to the branches; selling goods without cash memos, discourteous behaviour with customers etc. A full-fledged vigilance Department under the charge of the Vigilance Officer is functioning in Super Bazar and immediate steps are taken to investigate the complaint and strict action in the shape of Departmental inquiries is taken against erring employees.

[English]

#### **Misuse of Ration Cards**

5684. SHRI V. KRISHNA RAO:  
SHRI K. H. MUNIYAPPA:

Will the PRIME MINISTER be pleased to state:

(a) the steps taken to obviate the misuse of ration cards;

(b) the percentage of rice and wheat which remains unsold by PDS outlets because of unused ration cards;

(c) whether unsold rice and wheat are being manipulated by the Public Distribution System outlets; and

(d) the steps taken by the Government to check this menace?

THE MINISTER OF STATE IN THE

MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) and (b). State Govts./UT Administrations have been advised to undertake a regular and sustained action to weed out bogus/false ration cards so as to check diversion of foodgrains and other PDS commodities. This Ministry does not maintain statistics relating to unutilised foodgrains carried over to next periods for distribution.

(c) and (d). Periodical inspections and surprise checks are carried out by the machinery of State Govts./UT Administrations to check malpractices in distribution of PDS items.

#### **Drinking water Projects**

5685. SHRIMATI RITA VERMA:  
SHRI ANNA JOSHI:  
SHRI DATTARAY BANDARU:  
SHRI ANAND AHIRAWAR:  
SHRI R. SURENDER  
REDDY:

Will the PRIME MINISTER be pleased to state:

(a) the details of the drinking water

projects submitted for approval to the Union Government by each of the State Governments during 1989-90, 1990-91 and 1991-92;

(b) the action taken by the Union Government on each of these projects, State-wise; and

(c) the amount sanctioned therefor during each of the above years, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UTTAMBHAI H. PATEL): (a) and (b). The information is being collected and will be laid on the Table of the House.

(c) Central assistance released to the State is not given on project-wise basis. It is based on the criteria for allocation of funds under the Centrally Sponsored Accelerated Rural Water Supply Programme and the pattern of funding applicable for mini-mission projects, sub-missions activities, setting up of water quality testing laboratories, etc. The information relating to Central assistance released during 1989-90, 1990-91 and 1991-92, State-wise, is given in the enclosed statement.